

**SECURITIES APPELLATE TRIBUNAL,**  
**MUMBAI**

**DAILY BOARD FOR 15.01.2021 THROUGH VIDEO CONFERENCING**

**CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER, HON'BLE DR. C. K. G. NAIR, MEMBER**

<b>Sr. No.</b>	<b>Appeal No.</b>	<b>Appellant</b>	<b>Counsel for Appellant</b>	<b>Respondent</b>	<b>Counsel for Respondent</b>	<b>Cause or Stage</b>	<b>Previous Date</b>	<b>Remarks/Results</b>
<b><u>AT 11.00 A.M.</u></b>								
1	MA.No. 573/2020 (Urgency Application) & MA.No. 574/2020 (Interim Application) & A.No. 27/2021	Kirloskar Brothers Ltd.	Mr. Janak Dwarkadas, Sr.Adv. i/b Gagrats, Advocates & Solicitors	SEBI & Kirloskar Oil Engines Ltd.	K.Ashar & Co. – R1; Think Law – R2	Admission		Room name for VC: - <b>DISCLOSURELODR</b>
<b><u>AT 11.05 A.M.</u></b>								
2	MA.No. 565/2020 (Exemption from filing certified copy) & MA.No. 566/2020 (Delay Application) & A.No. 28/2021	Shreyas Dinesh Sharma	Regstreet Law Advisors	SEBI		Admission		Room name for VC: - <b>MPSREQUIREMENT</b>

**AT 11.10 A.M.**

3	MA.No. 36/2021 (Urgency Application) & L.No. 7/2021	Sanjay Dutt	Finsec Law Advisors	SEBI		Admission		Room name for VC: - <b>RESTRAINFREEZEPIT</b>
4	L.No. 17/2021	Ms Prenita Dutt & Ors,						

**AT 11.15 A.M.**

5	317/2018 <b>A/W</b>	LNS Stock Holding Pvt Ltd	Mr. Bharat Merchant, Adv. i/b Thakordas & Madgavkar	SEBI & Anr.	Mr. Anubhav Ghosh, Adv. i/b The Law Point – R1	Admission/ Disposal	24.12.2020	Room name for VC: - <b>LVKSAG</b>
	387/2018 <b>A/W</b>	V K Dua & Co.						
	433/2018 <b>A/W</b>	Kuber Securities Ltd.						
	487/2018 <b>A/W</b>	Subhash & Co.						
	298/2019 <b>A/W</b>	C. R. Jain & Co.						
	299/2019 <b>A/W</b>	Virendra Kumar Jain						
6	MA.No. 290/2019 & A.No. 233/2019 <b>A/W</b>	Jonaki Bakeri and Anr.	Mr. Somasekhar Sundaresan, Adv. i/b J.Sagar Associates	SEBI	Mr. Abhiraj Arora, Adv. i/b ELP	Admission/ Disposal	24.12.2020	
	MA.No. 291/2019 & A.No. 234/2019	Achal Bakeri and Ors.						
7	MA.No. 440/2019 & A.No.250/2019	Sahara India Commercial	M/s.Markand Gandhi &Co.	SEBI	K.Ashar & Co.	Admission/ Disposal	24.12.2020	

	<b>A/W</b>	Corporation Limited & Anr.						
	251/2019 <b>A/W</b>	Subrata Roy Sahara & Ors.						
	252/2019	I Ahmed & Ors.	Mr. Dubey, Advocate					
8	A.No.595/2019	Raja Bhadra	Mr. Faizan,Adv. i/b Bani Israel	SEBI	Mr. Abhiraj Arora, Adv. i/b ELP	Admission/ Disposal	24.12.2020	
9	MA.No. 9/2020 & IRDAI A.No. 7/2020	Sanjeev Soni	Ms. Mona Vora, Advocate	IRDAI	Bhave & Co.	Admission/ Disposal	24.12.2020	
10	IRDAI 4/2019	Geddama Uma Maheshwari	Mr. Joby Mathew,Adv. i/b Joby Mathew & Associates	IRDAI	K.Ashar & Co.	Admission/ Disposal	24.12.2020	
<b><u>AT 11.30 A.M.</u></b>								
11	A.No. 397/2020	Rakeshkumar Lal & Anr.	Mr. Rajesh Lal, Authorised Representative	SEBI	MrPradeep Sancheti,Sr.Adv i/b K.Ashar & Co.	Admission/ Disposal	07.01.2021	Room name for VC: - <b>REJECTEDCOMPLAINTCIS</b>
<b><u>AT 11.35 A.M.</u></b>								
12	A.No. 219/2020 <b>A/W</b>	Mukesh Chauradiya	Mr. Piyush Chhajed, AR i/b C & D	SEBI	Mr. Shyam Mehta, Sr.Adv. i/b K.Ashar & Co.	Admission/ Disposal	07.01.2021	Room name for VC: - <b>GDRVINTAGE</b>

			Advisors LLP					
	MA. No. 61/2021 (Amendment Application) & MA. No. 227/2020 (Interim Application) & A.No. 234/2020 <b>A/W</b>	Arun Panchariya	Mr. Sandeep Wadhawan, Advocate					
	A.No. 329/2020	Kantilal Hiran	Mr. Nirman Sharma, Adv. i/b Mr. Vikas Bengani, Adv.					
<b><u>AT 11.45 A.M.</u></b>								
13	A.No. 296/2020	Shamlal Madanlal Khetan	Mr.Rajendra R.Mishra, Adv. i/b Raj & Associates	SEBI	Mr. Kevic Setalvad, Sr.Adv. i/b Vidhii Partners	Admission/ Disposal	16.12.2020	Room name for VC: - <b>RESTRAINEDSCORES</b>
	A .No. 577/2020	Jitendra Shantilal Mehta	Appellant in person					
<b><u>AT 12.00 NOON</u></b>								
14	MA. No. 304/2020 (Stay Application) &	Shree Naman Securities & Finance	Mr. J.J.Bhatt, Adv. i/b	NSEIL	Mr. R.Boatwala,	Admission/ Disposal	23.12.2020	Room name for VC: - <b>NAMANNSEPENALTY</b>

	A.No. 290/2020	Pvt. Ltd.	R.V.Legal		Adv. i/b MKA & Co.			
<b><u>AT 12.15 P.M</u></b>								
15	MA.No.417/2020 (Stay Application) & A.No. 422/2020	Chandrasen Bhise	Ms.Shradha Achilya,Adv i/b Ms. Jinal Garasia Shekhawat, Advocate	SEBI	Mr. Shyam Mehta,Sr. Adv. i/b K.Ashar & Co.	Admission/ Disposal	22.12.2020	Room name for VC: - <b>OFFICERINDEFAULTPCL</b>
<b><u>AT 12.30 P.M</u></b>								
16	MA.No. 512/2020 ( Exemption from filing certified copy) & MA.No. 459/2020 (Intervener Application) & MA.No. 585/2020 (Intervener Application) & MA.No. 422/2020 (Exemption from filing certified copy) & A.No. 441/2020	Edelweiss Custodial Services Ltd.	Mr. Janak Dwarkadas, Sr. Adv. i/b Wadia Ghandy & Co.	NSE Clearing Limited & Anr.	Mr. P.N.Modi, Sr.Adv. – R1; Mr.V. Dhond, Sr.Adv. – R2	Admission/ Disposal	23.12.2020	Room name for VC: - <b>REINSTATESECURITIES</b>